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Fax : Jammu: 0191-2546753(Nov-April)  
Fax: Srinagar: 0194-2506063(May-Oct.)

**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
**(Judicial Administration Section) Civil Secretariat,**  
**Jammu/Srinagar**

—  
**Notification,**  
**Srinagar, the 18<sup>th</sup> October, 2019.**

**SRO 607** - In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Governor is pleased to direct that the posts indicated in the schedule to this notification which were created for office of Public Prosecutor, Leh and office of Public Prosecutor, Kargil vide Government Order No. 537-LD (A) of 1978 dated 27-12-1978 and Government Order No.1574-LD(A) of 1996 dated 10-09-1996, shall stand transferred to the Union Territory of Ladakh and shall be included in the cadre of Legal (Subordinate) Service for the Union Territory of Ladakh.

This shall come into force with effect from 01.11.2019.

By order of the Governor.

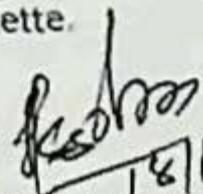
**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**

No: LD (A) 2019/94

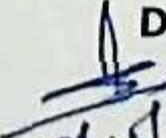
Dated: 18 -10-2019.

Copy to the:-

1. Learned Advocate General, J&K Srinagar.
2. Principal Secretary to Government, Home Department.
3. Secretary to Government, General Administration Department.
4. Registrar General, Jammu and Kashmir, Srinagar.
5. Director Prosecution, J&K, Srinagar.
6. Principal Districts and Sessions Judge, Kashmir/Jammu.
7. Private Secretary to the Hon'ble Advisor (KS) for information of the Hon'ble Advisor.
8. Private Secretary to the Chief Secretary for information of the Chief Secretary.
9. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
10. General Manager, Government Press, Srinagar for publication in the extra-ordinary issue of the Government Gazette.
11. SRO Section, Law Department.(W.7.S.C).
12. Concerned file.

  
**(Ashish Gupta)**

**Deputy Legal Remembrancer**

  
18/10/2019

**Schedule to Notification SRO 607 dated 18 -10-2019**

<b>S.No.</b>	<b>Name of the position/post</b>	<b>Number of positions /posts</b>	<b>Pay band /Scale of post with Grade Pay</b>	<b>Cadre</b>
1.	Junior Assistant (Public Prosecutor's Office Leh)	01	25500-81100	-do-
2.	Orderly (Public Prosecutor's Office Leh)	01	14800-47100	-do-
3.	Junior Assistant (Public Prosecutor's Office Kargil)	01	25500-81100	-do-
4.	Orderly (Public Prosecutor's Office Kargil)	01	14800-47100	-do-

